

ITEM NO.4

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 645/2017

ANIL KUMAR PANDEY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 14-11-2024 This appeal was called on for hearing today.

For Appellant(s) Mr. Sharad Prakash Pandey, Adv.
Mr. Shailendra Kumar Mishra, Adv.
Mr. Oleander D Singh, Adv.
Mr. Ashutosh Jha, AOR

For Respondent(s) Ms. Bhakti Vardhan Singh, Adv.
Ms. Tulika Mukherjee, AOR

Mr. Sanjay Kumar Dubey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 and 3 are duly represented.

Execution report ofailable warrant from both the concerned
police stations have still not been received in respect of
Respondent No.2.

Let fresh reminder be issued.

List again on 29.11.2024.

SUJATA SINGH
Registrar

MG